

ITEM NO.13

COURT NO.4

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).3964/2022

(Arising out of impugned final judgment and order dated 02-03-2022
in WA No. 218/2022 passed by the High Court of Kerala at Ernakulam)

MADHYAMAM BROADCASTING LIMITED

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No.32336/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.34902/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES and IA No.35558/2022-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 38492/2022 -
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 4331/2022 (XI-A)

SLP(C) No. 4678/2022 (XI-A)

(FOR ADMISSION and I.R. and IA No.38106/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

Date : 04-05-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Dushyant A. Dave, Sr. Adv.
Mr. Haris Beeran, Adv.
Mr. Mushtaq Salim, Adv.
Mr. Usman Ghani Khan, Adv.
Mr. Azhar Arsees, Adv.
Ms. Pallavi Pratap, AOR
Mr. Radha Shyam Jena, AOR

For Respondent(s) Mr. K.M. Nataraj, ASG
Mr. Shailesh Madiyal, Adv.
Ms. Swarupama Chaturvedi, Adv.
Mr. Apoorv Kurup, Adv.
Mr. Rajat Nair, Adv.
Mr. Amrish Kumar, AOR

Ms. Pallavi Pratap, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Time to file counter affidavit is extend by a further period of four weeks, as a last opportunity.
- 2 List the Special Leave petitions on 10 August 2022, on the top of the Board.

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
COURT MASTER**